

DIVISION BENCH

ITEM NO.2

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) NO.23/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	STATE BANK OF INDIA V/S GURMIT SINGH MANN (PERSONAL GUARANTOR OF M/S SIMBHAOLI SUGARS LIMITED)
UNDER SECTION	95 OF IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Avinash Kumar, Proxy for : *For the State Bank of India*
Sh. Sandeep Arora, Adv.

Ms. Abhipsa Sahu & : *For the Personal Guarantor*
Sh. Abhijit Chatterjee, Proxy for.
Ms. Prachi Johri, Adv.

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Proxy Counsel, Sh. Avinash Kumar present on behalf of the Financial Creditor/ SBI and states that the learned arguing counsel, Sh. Sandeep Arora is not keeping well today, and therefore seeks a short adjournment.
- 2.** Let the matter be adjourned for 10th May, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

16th April, 2024

Kavya Prakash Srivastava
(Stenographer)